

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016


CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale
V/s.
M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	R.T. RajGuroo	Advocate for Respondents 1, 4. & 5	
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2.	Dr. Deepthi Mukesh	Adv. for petitioners	
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ORDER

C.P. No.06/59/NCLT/MB/MAH/2016

1. The Learned Representative of both the sides are present.
2. Due to paucity of time the matter is adjourned to **11.01.2018.**

Sd/-

11.12.2017

Aah

BHASKARA PANTULA
MOHAN
Member (Judicial)